

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 224
33(ND)2016
IA-230/2022

IN THE MATTER OF:

Sh. Vishisht Kumar Goyal ... **Applicant**

Versus

M/s. Mahamaya Exports Pvt. Ltd. & Ors. ... **Respondent**

Under Section: 397/398 Comp. Act.

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Rakesh Kumar, Adv Preeti kashyap, Adv.
Ankit Sharma
Adv. Amit Kumar for R-1 to 4.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 26.07.2024.

Sd/-
(COURT OFFICER)